



2025:DHC:5621-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 10603/2016 & CM APPL. 41625/2016**

RAQIA BEGUM

.....Petitioner

Through: Ms. Arati Mahajan Shedha,
Adv.

versus

UNION OF INDIA AND ORS

.....Respondents

Through: Mr. Ripu Daman Bhardwaj, Mr.
Kushagra Kumar and Mr. Amit Kumar
Rana, Advs. for UOI
Major Anish Muralidhar Army

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE AJAY DIGPAUL

ORDER (ORAL)

% **14.07.2025**

C.HARI SHANKAR, J.

1. Ms. Arati Mahajan Shedha, learned Counsel for the petitioner seeks, on instructions, to withdraw this writ petition.

2. The petition is disposed of as withdrawn.

C.HARI SHANKAR, J.

AJAY DIGPAUL, J.

JULY 14, 2025

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